

No.15011/185/2016-Jus(AU)
Government of India
Department of Justice

Jaisalmer House, 26 Mansingh Road,
New Delhi. Dated: 21st Dec.,2016.

ORDER

In pursuance of the Department of Personnel & Training's O.M. No. 33/15/2016-EO(SM-I) dated 30th November, 2016 and order of entrustment of additional charge of the post of Joint Secretary, Department of Justice vide order No.14/3/2016-EO(SM-I) dated 26th Oct.,2016, Shri Anil K. Gulati, Joint Secretary,IRPS(1984) is relieved of his duties in the Department of Justice with effect from forenoon of the 20th December, 2016 .

V.K. Tripathi
(V.K. Tripathi)
Director(Admn)
Tel:23385332

Copy to:

1. Shri Rajender Kumar, Deputy Secretary(SM), Department of Personnel & Training, North Block, New Delhi, with reference to order No.33/15/2016-EO(SM-I) dated 30th November, 2016
2. Ministry of Home Affairs (Shri J.B. Sharma, Deputy Secretary(Admn) with a request to take necessary action for transfer of Service Book to the Ministry of Law & Justice, (Deputy Secretary (Admn), Shastri Bhawan, New Delhi.
3. Secretary, Railway Board, Rail Bhawan, New Delhi.
4. PS to Minister of Law & Justice, Shastri Bhavan, New Delhi.
5. PS to MOS(Law & Justice), Shastri Bhavan, New Delhi.
6. Chief Controller of Accounts, Department of Legal Affairs, Lok Nayak Bhavan, Khan Market, New Delhi.
7. Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhavan, New Delhi.
8. Shri Anil K. Gulati, Joint Secretary, Department of Justice. He is requested to submit 'No Demand Certificate' from all concerned in the Department of Justice.
9. Personal file/Service Book
10. PSO to Secy(J)/PS to JS(AK)/PS to JS(RKK)/PS to JS(AKG)/PS to (SCB)
11. NIC – for uploading on the website.